Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 252 of 2015
IA No. 408 of 2015

Dated: 5th February 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Salasar Steel & Power Ltd., …. Appellant (s)

Versus

Chhattisgarh Electricity Regulatory Commission & Ors. ..... Respondent (s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Mr. Gopal Choudary for R.2

ORDER

Admit. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Mr. Gopal Choudary takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 19.02.2016. Dasti in addition is permitted.

List the matter for hearing on ***19.02.2016.*** In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/ss